NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1101/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES:

Valia & Co.

V/s.

Jord Engineers India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

AMIR ARSIWALA ADVOLATE
FOR
APPLICANT

ORDER

CP No. 1101/I&BP/CLB/MB/MAH/2017

For there being no clear information to the Corporate Debtor of the next date of hearing, the Petitioner Counsel is hereby directed to intimate next date of hearing to the Corporate Debtor and file proof of service of notice on the next date of hearing.

List this matter for hearing on 5.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)